

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

STARRED QUESTION NO:351

ANSWERED ON:18.02.2014

WELFARE OF FISHERMEN

Dhanaplan Shri K. P.;Rajaram Shri Wakchaure Bhausahab

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the total number of fishermen in the coastal areas of the country as on date, State-wise;
- (b) the objectives and the salient features of the National Scheme for the Welfare of Fishermen;
- (c) whether the Government is considering to provide special package and to establish a separate fund for the welfare of the fishermen community in the country during the current Five Year Plan period;
- (d) if so, the details thereof; and
- (e) the details of the funds earmarked for the welfare of fishermen in the said Plan period, State-wise?

**Answer**

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.351 ON "WELFARE OF FISHERMEN" TO BE ANSWERED ON 18TH FEBRUARY, 2014.

(a): As per the Marine Fisheries Census, 2010 the population of fishermen in the Coastal States and Union Territories is 40,56,213. The details of fishermen, state-wise is as below:

Sl. No. Coastal States/UT`s Fisher Population

1	West Bengal	3,80,138
2	Odisha	6,05,514
3	Andhra Pradesh	6,05,428
4	Tamil Nadu	8,02,912
5	Puducherry	54,627
6	Kerala	6,10,165
7	Karnataka	1,67,429
8	Goa	10,545
9	Maharashtra	3,86,259
10	Gujarat	3,36,181
11	Daman & Diu	40,016
12	A & N Island	22,188
13	Lakshdweep	34,811
	Total	40,56,213

(b): The objectives of the National Scheme of Welfare of Fishermen is as follows: (a) Provision of basic amenities like drinking water and sanitation in fishermen villages, (b) Better living standards for fishermen and their families, (c) Social Security for active fishermen and their dependents, and (d) Economic Security. The scheme provides for Group Accident Personal Insurance, low cost houses, community halls, tube wells for drinking water, relief during fishing ban period and training of fishermen.

(c) to (e): During 12th Plan an amount of Rs.320 crore (central share) has been allocated for the Central Sector Scheme "National Scheme of Welfare of Fishermen". The scheme is demand driven and no specific allocation state-wise is made.